# GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF CHEMICALS AND PETROCHEMICALS

### LOK SABHA STARRED QUESTION NO. 285 TO BE ANSWERED ON 01-01-2019

#### **Manufacturing of Plastic**

285\* SHRIMATI MEENAKASHI LEKHI

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the quantum of crude oil utilized for manufacturing of plastic on an annual basis;
- (b) whether as per the International Energy Agency, the demand for plastic and other petrochemical products will drive oil demand by 2050;
- (c) if so, whether the Government has taken any measures for ensuring that sustainable alternative for plastic is developed so that the dependence on oil imports is further reduced; and
- (d) whether the recycling of existing plastic waste is projected to reduce the dependence on crude oil and if so, the steps taken/ being taken by the Government to accelerate the recycling measures?

#### **ANSWER**

### MINISTER OF CHEMICALS & FERTILIZERS AND STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI D.V. SADANANDA GOWDA)

(a) to (d): A Statement is laid on the Table of the House.

# Statement referred to in Parts (a) to (d) of Lok Sabha Starred Question No. 285 for answer on 01.01.2019 regarding Manufacturing of Plastic raised by Smt. Meenakshi Lekhi

- (a) In India, it is estimated that currently about 12% crude oil is converted into petrochemicals which includes Plastics. Further, the capacity of polymer/plastic manufacturing facilities based on Naphtha derived from crude oil is about 10.49 Million Metric Tonnes Per Annum (MMTPA).
- (b) Yes, Madam.
- (c) Biodegradable or compostable polymers that undergo microbial decomposition to carbon dioxide and water, use of bio derivatives will reduce demand for crude oil for manufacturing of plastic. This Department through its Scheme for Centres of Excellence promotes research and development of sustainable, eco-friendly and bio-degradable polymers in Central Institute of Plastic Engineering and Technology (CIPET) and other premier educational institutions.
- (d) Yes, Madam. The government has notified Plastic Waste Management (PWM) Rules, 2016 (amended in 2018) to ensure environmentally sound management of plastic waste in the country. As per the provisions of these Rules, all recyclable plastics should be segregated and channelized to registered plastic waste recyclers for recycling as per the Indian Standard IS 14534:1998. The PWM Rules, 2016 further mandate the producers, importers and brand owners to work out modalities for plastic waste collection and channelization system for environmentally sound recycling of plastic based on the Principle of Extended Producers Responsibility (EPR).

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